राजस्थान में पर्यटन का विकास

1727. **श्री अशोक गहलोत :** क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान में पर्यटन के विकास के लिये एक योजना सरकार के विचाराधीन है ;

(ख) क्या सरकार ने गत पांच वर्षो के दौरान राजस्थान में, वहां पर पर्यटन सम्भावनाओं का पता लगाने के लिए, कोई अध्ययन दल भेजा था,

(ग) यदि हां, तो क्या इस अध्ययन दल ने अपना प्रतिवेदन सरकार को प्रस्तुत कर दिया है और क्या सरकार इस पर विचार कर रही है ; और

(घ) यदि नहीं, तो उसके क्या कारण है ?

पर्यटन और नागर विमानन मंत्री (श्री अनन्त प्रसाद शर्मा) : (क) सभी राज्य सरकारों से अनुरोध किया गया है कि वे यात्रा परिपथ संबंधी संकल्पना के आधार पर और पर्यटक केन्द्रों के विकास में प्राथमिकताओं का उल्लेख करते हुए पर्यटन विकास की एक 10 वर्षीय परिप्रेक्ष्य योजना तैयार करें। विकास संबंधी एक समन्वित कार्यक्रम तैयार करने के लिए राजस्थान सरकार से इसी प्रकार की एक योजना की अभी प्रतीक्षा है।

(ख) राजस्थान की पर्यटन संभाव्यता का व्यापक सर्वेक्षण करने के लिए मई, 1976 में एक सर्वेक्षण दल गठित किया गया था।

(ग) सर्वेक्षण दल ने नवम्बर, 1976 में अपनी रिपोर्ट प्रस्तुत की थी, जिसे आवश्यक कार्रवाई के लिए राज्य सरकार को भेज दिया गया था, क्योंकि अधिकांश सिफारिशों पर राज्य सरकार द्वारा कार्रवाई करना अपेक्षित था।

(घ) प्रश्न नहीं उठता ।

जोधपुर के लिए बोइंग विमान सेवा

1727. **श्री अशोक गहलोत :** क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार उद्योगों और पर्यटन को बढ़ावा देने के लिए जोधपुर के लिए बोई विमान सेवा आरम्भ करने का है :

(ख) यदि हां, तो इसे कब तक आरम्भ किए जाने की संभावना है ; और

(ग) यदि नहीं, तो इसके क्या कारण है ?

पर्यटन और नागर विमानन मंत्री (श्री अनन्त प्रसाद शर्मा) : (क) और (ख) ; जी, नहीं, फिलहाल नहीं।

(ग) जोधपुर के लिए सप्ताह में तीन बार की वर्तमान एच० एस० 748 यातायात की मांग की पर्याप्त रूप से सेवापूर्ति करती है जब भी इस सैक्टर पर यातायात में सुधार हो जाएगा तथा वहां बोइंग 737 सेवा का परिचालन करना वाणिज्यिक दृष्टि से व्यवहार्य हो जाएगा, इंडियन एयरलाइंस ऐसी सेवा चालू करने का विचार करेगी ।

Fall in Production of Saleable Steel

1729. SHRI JANARDHANA POOJARY:
SHRI R. PRABHU:
SHRI R. L. BHATIA:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether 20 per cent fall in the production of saleable steel is expected during the current year; and

(b) if so, the reasons therefor and remedial measures taken?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Since the last few years, there has been progressive decline in the production of saleable steel. In course of the last seven months of the current year also there was a fall of about 5 per cent in production of saleable steel compared to the production figure for the corresponding period of the last year. In view of the continuing constraints on supply of major inputs like coal and power, it has not been possible to secure any significant change in the trend of production even during the current year.

(b) Main reasons for shortfall in production have been inadequate supply of coking coal and restrictions on power supply to steel plants. Some of the important steps taken or are proposed to be taken to optimise the production of saleable steel at SAIL plants are indicated below:—

(i) To supplement the indigenous supply of coking coal, import of 1.2 MT of coking coal was arranged in 1978-79. The entire quantity has been received by August/September, 1980. Government have allowed further import of 0.5 MT of coking coal during this year and supplies have already started arriving. Global tenders for an additional 1.0 MT of coking coal have also been issued by SAIL.

(ii) Power generation from captive units in the steel plants is being maximised.

(iii) As a long term measure, steps have been taken to augment the existing captive power generation facilities at Bokaro and Durgapur by 180 MW and 120 MW respectively.

(iv) Actual supplies of coal and power as well as other essential inputs are being closely monitored regularly at various levels. Close and constant liaison is also being maintained with the input supplying agencies so as to secure maximum supplies of power and coking coal.

System of Time Bound disposal of Licence Applications

1730. SHRI JANARDHANA POOJARY: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are considering to introduce a system of time bound disposal of licence applications; and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). The system has been introduced from 1st November 1980. Under this system, the following time limits have been laid down for disposal of import applications found complete in essential respects:—

Category of application	Time fixed
(i) For Actual Users Automatic licences	30 days.
(ii) For Actual Users Supplimentary licences	45 days.
(iii) For Import Replenishment licences including Advance/Imprest licences	45 days.
(iv) For Capital Goods licences upto Rs. 10 lakhs (or Rs. 15 lakhs for manufacturer-exporters for import against REP licences).	60 days, (from date of receipt essentiality certifica from sponsoring a thority).